

**STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES  
IN THE MONTH OF MARCH, 2018 IN THE HIGH COURT OF TRIPURA AT AGARTALA**

SL.NO.	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL							TOTAL DISPOSAL DURING THE MONTH	NO. OF CASES PENDING
				DIVISION BENCH		SINGLE BENCH		FULL BENCH		LOK ADALAT		
				IN LIMINE	REGULAR	IN LIMINE	REGULAR	IN LIMINE	REGULAR	SETTLED		
<b>CIVIL (MAIN) CASE :</b>												
1	RFA	84	2	0	0	0	2	0	0	0	2	84
2	MFA	3	0	0	0	0	0	0	0	0	0	3
3	MFA (FA)	1	0	0	0	0	0	0	0	0	0	1
4	MFA (EC)	20	0	0	0	0	2	0	0	0	2	18
5	FAO	5	0	0	0	0	1	0	0	0	1	4
6	ARB.P	2	1	0	0	0	1	0	0	0	1	2
7	ARB.A	1	0	0	0	0	0	0	0	0	0	1
8	MAT APP	21	0	0	0	0	0	0	0	0	0	21
9	FA	22	0	0	1	0	0	0	0	0	1	21
10	MAC APP	159	13	0	0	0	10	0	0	0	10	162
11	ITA	0	0	0	0	0	0	0	0	0	0	0
12	CROSS OBJECTION	14	0	0	0	0	1	0	0	0	1	13
13	LA APP	171	0	0	0	0	4	0	0	0	4	167
14	CE.REF	0	0	0	0	0	0	0	0	0	0	0
15	CRP	57	9	0	1	0	10	0	0	0	11	55
16	REV. PET	50	4	0	0	0	35	0	0	0	35	19
17	Tr.P(C)	2	1	0	0	0	0	0	0	0	0	3
18	CONT.CAS(C)	24	7	0	0	0	4	0	0	0	4	27
19	CONT.APPL(C)	0	0	0	0	0	0	0	0	0	0	0
20	CA	0	0	0	0	0	0	0	0	0	0	0
21	CO.PET	1	0	0	0	0	0	0	0	0	0	1
22	WP(C)	1470	71	0	2	0	40	0	0	0	42	1499
23	WA	217	0	0	0	0	0	0	0	0	0	217
24	WP(C) (PIL)	16	0	0	2	0	0	0	0	0	2	14
25	WP(C) (CAT)	6	0	0	0	0	0	0	0	0	0	6
26	WP(C) (HC)	2	0	0	0	0	0	0	0	0	0	2
27	RSA/SA	136	5	0	0	0	3	0	0	0	3	138
28	SAO	1	0	0	0	0	0	0	0	0	0	1
29	EX.PETN	0	0	0	0	0	0	0	0	0	0	0
30	EL.PETN	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>2485</b>	<b>113</b>	<b>0</b>	<b>6</b>	<b>0</b>	<b>113</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>119</b>	<b>2479</b>

<b>CIVIL (MISC) CASE :</b>												
31	CM.APPL	59	0	0	0	0	17	0	0	0	17	42
32	CAVEAT	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>59</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>17</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>17</b>	<b>42</b>
<b>CRL. (MAIN) CASE :</b>												
33	CRL.A(J)	207	1	0	0	0	0	0	0	0	0	208
34	CRL.A	92	1	0	1	0	2	0	0	0	3	90
35	CRL.REV.P	103	1	0	0	0	1	0	0	0	1	103
36	CRL.PETN	31	6	0	0	0	5	0	0	0	5	32
37	CRL.LP	13	1	0	2	0	2	0	0	0	4	10
38	CRL(D)REF.	0	0	0	0	0	0	0	0	0	0	0
39	TRP(CRL)	0	0	0	0	0	0	0	0	0	0	0
40	WP(CRL)	3	0	0	0	0	0	0	0	0	0	3
41	CONT.CAS(CRL)	0	0	0	0	0	0	0	0	0	0	0
42	AB	3	10	0	0	0	7	0	0	0	7	6
43	BA	6	4	0	0	0	9	0	0	0	9	1
<b>TOTAL</b>		<b>458</b>	<b>24</b>	<b>0</b>	<b>3</b>	<b>0</b>	<b>26</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>29</b>	<b>453</b>
<b>CRL (MISC) CASE :</b>												
44	CRL.M.APPL	6	0	0	0	0	1	0	0	0	1	5
45	CRL.MC	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>6</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>5</b>
<b>GRAND TOTAL</b>		<b>3008</b>	<b>137</b>	<b>0</b>	<b>9</b>	<b>0</b>	<b>157</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>166</b>	<b>2979</b>

## DISPOSAL INFORMATION SYSTEM (DIS)

STATEMENT SHOWING THE YEAR - WISE PENDENCY OF CASES AT THE END OF MARCH, 2018 IN THE HIGH COURT OF TRIPURA AT AGARTALA

Sl. No.	CATEGORY OF CASES	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	2018	TOTAL PENDENCY
<b>CIVIL (MAIN) CASES:</b>																
1	RFA	0	0	0	0	0	0	0	0	6	3	12	26	31	6	84
2	MFA	0	0	0	0	0	0	0	0	0	0	0	1	1	1	3
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0	0	1	0	1
4	MFA (EC)	0	0	0	0	0	0	0	0	0	5	3	3	5	2	18
5	FAO	0	0	0	0	0	0	0	0	0	0	0	1	2	1	4
6	ARB. P	0	0	0	0	0	0	0	0	0	0	0	0	1	1	2
7	ARB. A	0	0	0	0	0	0	0	0	0	0	0	0	1	0	1
8	MAT APP	0	0	0	0	0	0	0	0	0	2	5	6	8	0	21
9	FA	0	0	0	0	0	0	0	0	0	1	7	4	9	0	21
10	MAC APP	0	0	0	0	0	0	0	0	5	8	11	24	84	30	162
11	ITA	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	CROSS OBJECTION	0	0	0	0	0	0	0	0	0	3	1	3	4	2	13
13	LA APP	0	0	0	0	0	0	0	0	4	6	29	16	111	1	167
14	CE REF.	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	CRP	0	0	0	0	0	0	0	0	0	0	2	5	33	15	55
16	REV. PET	0	0	0	0	0	0	0	0	0	0	0	2	9	8	19
17	TRP (C)	0	0	0	0	0	0	0	0	0	0	0	0	2	1	3
18	CONT. CAS (C)	0	0	0	0	0	0	0	0	0	0	0	3	12	12	27
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	CA	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	CO. PET	0	0	0	0	0	0	0	0	0	0	1	0	0	0	1
22	WP (C)	1	1	0	1	0	3	3	5	13	39	118	161	844	310	1499
23	WA	0	0	0	0	0	0	0	5	2	13	12	115	55	15	217
24	WP (C) (PIL)	0	0	0	0	0	0	0	0	0	1	3	4	6	0	14
25	WP (C) (CAT)	0	0	0	0	0	0	0	0	1	0	2	0	3	0	6
26	WP (C) (HC)	0	0	0	0	0	0	0	0	0	0	0	0	1	1	2
27	RSA/SA	1	0	0	1	0	0	0	0	0	19	40	40	30	7	138
28	SAO	0	0	0	0	0	0	0	0	0	0	0	1	0	0	1
29	EX. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30	EL. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>2</b>	<b>1</b>	<b>0</b>	<b>2</b>	<b>0</b>	<b>3</b>	<b>3</b>	<b>10</b>	<b>31</b>	<b>100</b>	<b>246</b>	<b>415</b>	<b>1253</b>	<b>413</b>	<b>2479</b>

\*One hundred & thirty one cases of Division Bench can not be listed before The Hon'ble Mr. justice S. Talapatra.

Sl. No.	CATEGORY OF CASES	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	2018	TOTAL PENDENCY
<b>CIVIL (MISC) CASE</b>																
31	CM.APPL	0	0	0	0	0	0	0	0	8	16	18	0	0	0	42
32	CAVEAT	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>8</b>	<b>16</b>	<b>18</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>42</b>
<b>CRL. (MAIN) CASE</b>																
33	CRL.A (J)	0	0	0	0	0	0	0	0	2	11	53	55	76	11	208
34	CRL.A	0	0	0	0	0	0	0	1	3	2	26	24	31	3	90
35	CRL.REV.P	0	0	0	0	0	0	0	0	0	0	23	28	42	10	103
36	CRL.PETN	0	0	0	0	0	0	0	11	0	2	2	2	8	7	32
37	CRL.LP	0	0	0	0	0	0	0	0	0	0	0	1	9	0	10
38	CRL(D)REF.	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
39	TRP(CRL)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
40	WP(CRL)	0	0	0	0	0	0	0	0	0	1	0	0	2	0	3
41	CONT.CAS(CRL)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
42	AB	0	0	0	0	0	0	0	0	0	0	0	0	0	6	6
43	BA	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>12</b>	<b>5</b>	<b>16</b>	<b>104</b>	<b>110</b>	<b>168</b>	<b>38</b>	<b>453</b>
<b>CRL (MISC) CASE</b>																
44	CRL.M.APPL	0	0	0	0	0	0	0	0	1	1	3	0	0	0	5
45	CRL.MC	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>1</b>	<b>3</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>5</b>
<b>GRAND TOTAL</b>		<b>2</b>	<b>1</b>	<b>0</b>	<b>2</b>	<b>0</b>	<b>3</b>	<b>3</b>	<b>22</b>	<b>45</b>	<b>133</b>	<b>371</b>	<b>525</b>	<b>1421</b>	<b>451</b>	<b>2979</b>